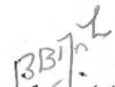


O.A. No. 781 of 2005.

Order dated: 06.11.2006.

Smt. Sanka Devi, stating to be the widow of a Commission bearer of the Railways has filed this Original Application under section 19 of the Administrative Tribunals Act, 1985 praying direction to the Respondents/Railways to pass appropriate orders on her representations pending with the Respondents seeking employment on compassionate ground. By filing a Memo Mr. S.K.Ojha, Learned Standing Counsel appearing for the Respondents has brought to the notice of this Tribunal copies of the orders dated 05.09.2006 disposing of the representations of the Applicant.

Heard Learned Counsel for both sides and perused the orders dated 05.09.2006. Since the prayer made in this O.A. has already been met, this Original Application is disposed of as infructuous.


Member (Admn.)

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Copy of Order
may be given to
both Councils.

5-11-06

10/11/06
S-O (J)